

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
CP No. (IB)- 29/94(1)/JPR/2023
Under Section 94(1) of IBC, 2016

In the matter of:

Mrs. Basanti Devi Baldva

...Applicant

Versus

Punjab National Bank & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

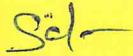
Present Through Video Conferencing: -

For the Applicant : Anurag Kalavaitya, Adv
For the Respondent : Vikas Jain, Adv.

ORDER

Heard Mr. Anurag Kalavaitya, Adv. appearing on behalf of the Applicant.
Mr. Vikas Jain, Adv. appearing for the Punjab National Bank submits that response has been filed to the application. Applicant has proposed Mr. Vishnu Upadhaya's name as RP.

Submissions heard. Order is reserved.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

September 14, 2023